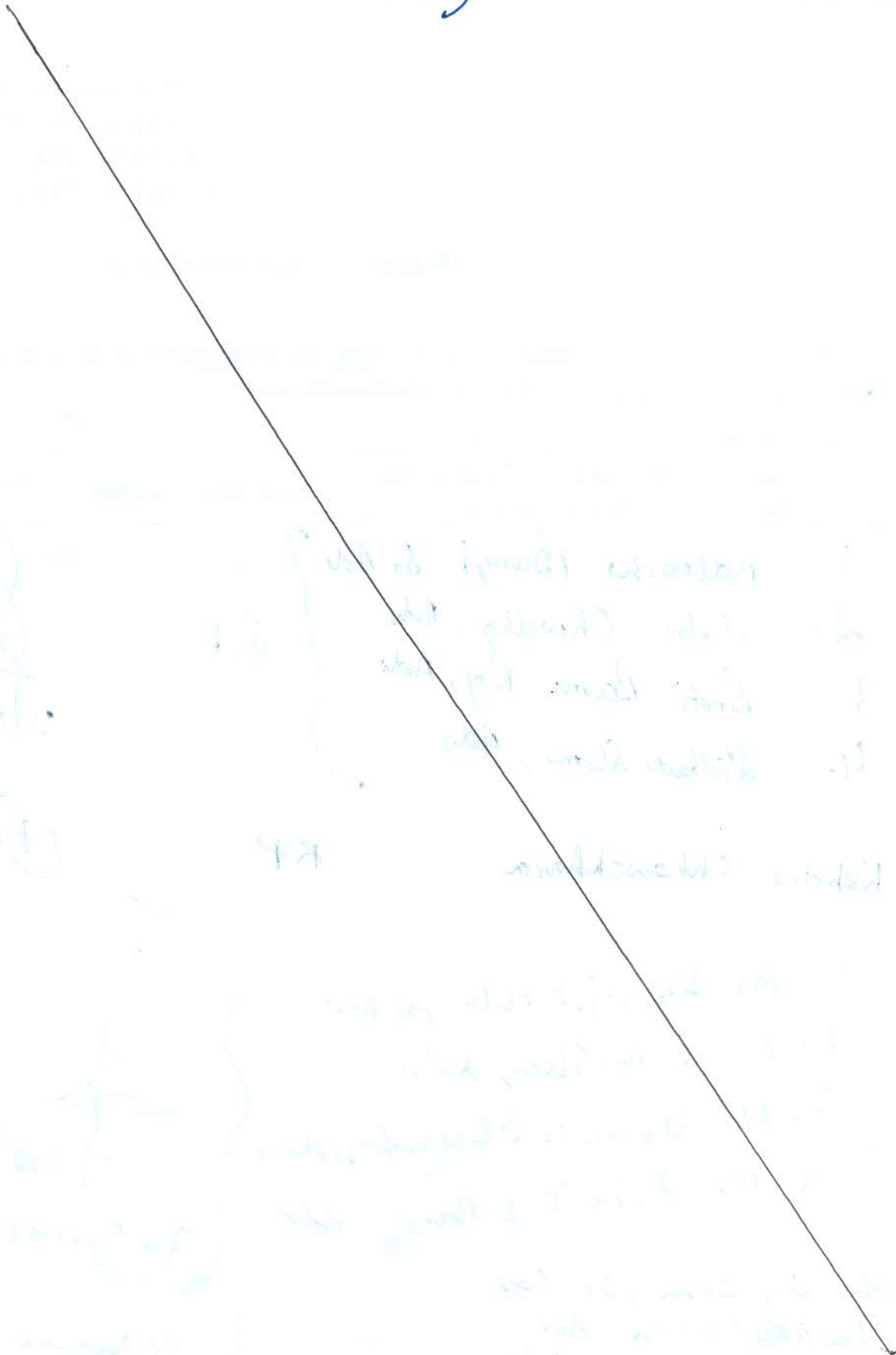


1. Vikram Wadkhra
2. Vidushi Chokhani
3. Soumaya Ghosh

y (COC) gh
3/9/18



BENCH-I

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

CP(IB) No 349/KB/2017
IA (IB) No. 717/KB/2018
CA (IB) No. 817/KB/2018

Present: Hon'ble Member (J), Shri Jinan K.R.

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 3RD SEPTEMBER, 2018, 10:30 A.M.

Name of the Company		Ramsarup Industries Ltd.	
Under Section		60(5)	
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

P. T. O.

**103 CA (IB) Nos. 745, 792, 716 & 817/KB/2018 and IA (IB)
& No. 717/KB/2018 in CP(IB) No. 349/KB/2017 -
104 Ramsarup Industries Ltd.**

ORDER

Ld. Resolution Professional with his Counsel as well as Ld. Counsel for Orissa Metalick Pvt. Ltd. and S.S.Natural Resources and the Committee of Creditors (CoC) is present.

CA(IB) No. 817/KB/2018 filed by Orissa Metalick Pvt. Ltd. as an intervening application. Directed to file reply affidavit within 3 days by serving a copy of the reply affidavit to the applicant and the applicant is directed to file rejoinder, if any, within 3 days of receipt of the reply affidavit by serving a copy of the rejoinder to the opposite party.

Ld. Counsel appearing for the Resolution Professional submits that the reply affidavit in CA(IB) No. 745/KB/2018 is being filed today. Directed to file rejoinder, if any, within 3 days by serving a copy of the rejoinder to the opposite party.

Applicant in CA (IB) No. 817/KB/2018 sought time to file reply affidavit in CA(IB) No. 745/2018. Time is granted. Reply affidavit is to be filed within 3 days by serving a copy of the reply affidavit to the applicant and the applicant is directed to file rejoinder, if any, within 3 days of receipt of reply affidavit by serving a copy of the rejoinder to the respondent.

Ld. Counsel appearing for the CoC sought time to file reply affidavit in CA(IB) No. 745/KB/2018. Time is granted. To be filed within 3 days by serving copy of the reply affidavit to the applicant and the

applicant is directed to file rejoinder, if any, within 3 days of receipt of the reply affidavit by serving a copy of the rejoinder to the CoC.

CA(IB) No. 716/KB/2018 is filed for initiating contempt proceedings as against the respondent - Custom Authorities. Nobody is present from the respondent's side. Directed to repeat notice and file affidavit of service.

For return of notice and for further consideration list it on 11/09/2018.

List all the CAs along with the CP for further consideration on 11/09/2018.

Sd

(Jinan K.R.)
Member (J)